

(c) if so, the details of (a) and (b) above; and

(d) the lessons Air India has learnt from the success of IndiGo?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): (a) to (c) The details of domestic passengers carried by IndiGo during 2010 are as follows:

Month	Passenger carried (In Lakhs)
January	6.25
February	5.77
March	5.74
April	6.58
May	7.53
June	7.37
July	6.91
August	6.56
September	6.35
October	7.75
November	8.43
December	9.71
TOTAL	84.96

In terms of domestic passengers carried during December, 2010, IndiGo has become the country's second largest airlines as carried 9.71 lacs domestic passenger which is after Kingfisher airlines which had carried 9.72 lacs domestic passenger during December, 2010.

(d) Government has initiated several measures to turnaround Air India in order that it retains a substantial market share, even in the face of growing airlines such as Indigo.

Declaring Air India as sick

789. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that the Air India is likely to be declared sick under a new criterion notified by Ministry of Heavy Industries and Public Enterprises; and

(b) the details in this regard?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): (a) and (b) There is no proposal to declare Air India Limited as a 'Sick' Company. A Group Of Ministers is monitoring the 'Turnaround' Plan measures of the Company.

Land requirement of Directorate of Civil Aviation, MP

†790. MISS ANUSUIYA UIKEY: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that the Directorate of Civil Aviation of Madhya Pradesh is operational at Raja Bhoj airport from barrack and hangar No. 1;

(b) whether it is also a fact that State Government needs land near State hangar and workshop for proper parking of aircraft and helicopters;

(c) whether Government of Madhya Pradesh has requested the Ministry of Civil Aviation, Government of India for transfer of additional 1.5 to 2.00 acres of land and if so, the details thereof; and

(d) the action taken thereon by Government of India so far and by what time the land will be transferred to the Government of Madhya Pradesh?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): (a) Yes, Sir.

(b) Yes, Sir.

(c) Yes Sir. State Government has submitted an application to Airports Authority of India (AAI) for lease of additional land measuring 4.23 acres.

(d) Wherever State Governments have given land free of cost to AAI, AAI had been providing 5 acres of land to the respective State Government to carry out their operational activities at the airports. Since the request for additional land is over and above the stipulated norms of 5 acres, the request of the State Government has not been agreed to by AAI.

Shortage of pilots in commander category

791. SHRI MOINUL HASSAN: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether there is a shortage of aircraft type authorised pilots, particularly in the Commander category;

(b) if so, the steps taken in this regard; and

(c) whether Government has set up any institute in Maharashtra as joint venture enterprise under the guidance of Airports Authority of India?

†Original notice of the question was received in Hindi.